

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6397
ANSWERED ON:15.05.2012
RESPONSE TO MP COMMUNICATIONS
Ray Shri Bishnu Pada

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Andaman and Nicobar Island Administration has not responded to the letters written by the local MP regarding denial of MSP prices of copra to the farmers affected by Tsunami Campbell Bay, Kamorta and Katchal;
- (b) if so, the details thereof and the action initiated against the officers;
- (c) the final decision taken by the island administration on these requests; and
- (d) the time by which these facilities are likely to be provided to the Tsunami affected farmers of the said areas of Andaman and Nicobar islands?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (d): Andaman & Nicobar Administration has informed that on the receipt of letters from the Hon'ble Member of Parliament on denial of MSP Prices to Tribals in copra Procurement/Exploitation of Farmers in copra Procurement dated 7.9.2009, an action taken report was sent to the Hon'ble Member of Parliament on 29.4.2011. However, the delay was due to the fact that the detailed inquiry is a time consuming process. Further, the A & N Administration has also stated that disciplinary action is also proposed against the erring officer, if found guilty.